

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1967**  
ANSWERED ON 14/12/2023

**FALL IN SOLAR CAPACITY INSTALLATIONS**

1967. MS. S. JOTHIMANI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether it is true that there has been a fall in Solar Capacity Installations in the country;
- (b) if so, the details thereof, year-wise;
- (c) whether the Government is providing any subsidy for installing solar capacity;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether it is also true that there have been cases where subsidy for solar capacity has not reached the assigned individual;
- (f) if so, the details thereof and the reasons therefor; and
- (g) whether the Government has devised any new policy/scheme to encourage use and deployment of solar energy in the country and if so, the details thereof?

**ANSWER**

**THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER**

**(SHRI R.K. SINGH)**

(a) & (b) The solar capacity, installations in the country increased in the year F.Y.2020-21 to F.Y. 2022-23 as shown in **Annexure -I**.

(c) & (d) Government provides financial assistance for promotion of solar energy under various schemes. The details are given at **Annexure-II**.

(e) & (f) For Solar capacity subsidy is released to individual beneficiaries only under the Roof - Top Solar scheme. Under the said scheme, grievances are received occasionally citing non-receipt/delay in receiving subsidy. The reasons for this inter alia include deficiencies in the project completion report, delay in raising of claims/disbursal of CFA and errors in bank account details. Such grievances are taken up with respective DISCOMs for resolution and disbursal of the subsidy claims.

(g) The Union Cabinet on 29.11.2023, approved Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) with total outlay of Rs.24,104 crore (Central Share: Rs.15,336 crore and State Share: Rs.8,768 crore) to focus on eleven critical interventions through nine line Ministries. The Scheme, inter-alia, covers solarization of one lakh un-electrified households in areas of Particularly Vulnerable Tribal Groups (PVTG), where electricity supply through grid is not techno-economically feasible, by provision of off-grid solar systems. In addition, it includes a provision for providing solar lights in 1500 Multi Purpose Centers in PVTG areas.

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**ANNEXURE-I REFERRED TO IN REPLY TO PART (a) &(b) OF LOK SABHA  
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<b>Financial Year</b>	<b>Solar capacity installed during the year (MW)</b>	<b>Cumulative capacity (MW)</b>
<b>2020-21</b>	<b>5629</b>	<b>41236</b>
<b>2021-22</b>	<b>12761</b>	<b>53997</b>
<b>2022-23</b>	<b>12784</b>	<b>66780</b>

**ANNEXURE-II REFERRED TO IN REPLY TO PART (c) &(d) OF LOK SABHA  
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**Incentives being provided as Central Financial Assistance (CFA) for the implementation of major renewable energy schemes/ programmes.**

<b>Scheme/ Programmes</b>	<b>Incentive presently eligible as per the Scheme</b>
a) Grid Connected Rooftop Solar PV Power Projects	<p>(i) For Residential Sector</p> <ul style="list-style-type: none"> <li>• Central Financial Assistance (CFA) up to 40% for capacity up to 3 kWp</li> <li>• CFA up to 20% for capacity beyond 3 kWp and up to 10 kWp</li> <li>• CFA up to 20% for GHS/RWA capacity up to 500 kWp (limited to 10 kWp per house and total upto 500 kWp)</li> </ul> <p>(ii) For Discoms</p> <p>Incentives up to 10% of project cost depending upon achievements in capacity addition above baseline.</p> <p>Vide its OM dated 27.01.2023, Ministry has fixed the CFA for the entire country. The revised CFA rates would be applicable on all future bids and the bids which are scheduled to be closed after 15 days of issuance of this OM. The revised rates are as follows:</p> <p>For general category States/UTs:</p> <p>i. Individual Household - For first 3 kW: Rs. 14588/ kW and for RTS capacity beyond 3 kW and upto 10 kW: Rs. 7294/kW.</p> <p>ii. Resident Welfare Associations/Group Housing Societies (RWA/GHS) - Rs. 7294/kW for common facilities up to 500 kWp @ 10 kWp per house.</p> <p>For special category States/UTs:</p> <p>i. Individual Household - For first 3 kW: Rs. 17662/ kW and for RTS capacity beyond 3 kW and upto 10 kW: Rs. 8831/kW.</p> <p>ii. Resident Welfare Associations/Group Housing Societies (RWA/GHS) - Rs. 8831/kW for common facilities up to 500 kWp @ 10 kWp per house.</p>
b) Central Public Sector Undertaking (CPSU) Scheme Phase-II (Government Producer Scheme) for grid-connected Solar Photovoltaic (PV) Power	Viability Gap Funding (VGF) support up to Rs 55 lakhs per MW to the CPSUs/Govt. Organizations entities selected through competitive bidding process.

Scheme/ Programmes	Incentive presently eligible as per the Scheme
Projects by the Government Producers	
c) PLI Scheme 'National Programme on High Efficiency Solar PV Modules'	The beneficiaries are eligible for Production Linked Incentive (PLI) on production and sale of solar PV modules. The quantum of PLI eligible for disbursement depends upon: (i) quantum of sales of solar PV modules; (ii) performance parameters (efficiency and temperature coefficient of maximum power) of solar PV modules sold; and (iii) percentage of local value addition in modules sold.
d) Solar Park Scheme	Up to 25 lakhs per Solar park, for preparation of Detailed Project Report (DPR). 20 Lakh per MW or 30% of the project cost, whichever is lower, for development of infrastructure.
e) PM-KUSUM scheme	<p><b>Component A:</b> Setting up of 10,000 MW of Decentralized Ground/Stilt Mounted Solar Power Plants Benefit available: Procurement Based Incentive (PBI) to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying solar power under this scheme. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI payable to DISCOMs is up to Rs. 33 Lakh per MW.</p> <p><b>Component B:</b> Installation of 20.00 Lakh Stand-alone Solar Pumps Benefit available: CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar agriculture pump is provided. However, in North Eastern States, Sikkim, Jammu &amp; Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&amp;N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar pump is provided.</p> <p><b>Component C:</b> Solarisation of 15 Lakh Grid Connected Agriculture Pumps including through feeder level solarisation Benefit available: (a) Individual Pump Solarization: CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component will be provided. However, in North Eastern States, Sikkim, Jammu &amp; Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&amp;N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component is provided. (b) Feeder Level Solarization: Agriculture feeders can be solarized by the State Government in CAPEX or RESCO mode with CFA of Rs. 1.05 Crore per MW as provided by MNRE. However in North Eastern States, Sikkim, Jammu &amp; Kashmir, Ladakh, Himachal Pradesh, Uttarakhand, Lakshadweep and Andaman &amp; Nicobar Island, CFA of Rs. 1.75 crore per MW is provided.</p>
f) Green Energy Corridor Scheme (for development of intra-state transmission system for RE projects)	GEC Phase-I: CFA of 40 % of DPR cost or awarded cost whichever is lower. GEC Phase-II: CFA of 33 % of DPR cost or awarded cost whichever is lower.